

RAJASTHAN HIGH COURT JODHPUR

NOTIFICATION

No.Estt./RJS/20/2023

Date :-03.02.2023

Pursuant to Rule 7 read with Schedule-III of the Rajasthan Judicial Service Rules, 2010, it is notified that in the Civil Judge Cadre, 57 vacancies have been determined for the year 2023 (Upto December, 2023) which are categorized in the following manner :-

Total No. of Vacancies	General	Reserved for					Specially abled persons with Benchmark Disabilities
		SC	ST	OBC	EWS	MBC	
57	24 Out of which 07 posts for women. Out of 07 posts reserved for women, 01 post for widow.	09 Out of which 2 posts for women.	06 Out of which 01 post for woman.	11 Out of which 03 posts for women.	05 Out of which 01 post for woman	02 Out of 57 Vacancies, *02 posts for Specially abled persons with Benchmark Disabilities, out of which 01 post for (a) blindness and low vision 01 post for (b) deaf and hard of hearing;	

Note:-The reservation for widow and divorcee will be in the ratio of 80:20 as per rule 10(3) of RJS Rules, 2010.

*As per Amendment dt. 14.10.2021 (published on 21.10.2021) of Department of Social Justice & Empowerment Directorate of Specially Abled Persons and Circular No. F.14(36) Karmik/K-2/2007 Part-I dt. 01.10.2021, Circular No. 7(2) Karmik/K-2/2019 dated 29.08.2019, issued by the Government of Rajasthan.

*If the vacancies notified for Specially Abled Persons with Benchmark Disabilities Category remain unfilled due to non-availability of suitable candidates then the same shall be carried forward to the succeeding recruitment of Civil Judge Cadre as per the Rule 5(4) of Rajasthan Right to Persons with Disabilities Rules, 2018.

BY ORDER,

Chandraraj P. Sharma
REGISTRAR GENERAL

01/02/2023